

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

221. C.A.(CAA)/92(MB)2024

IN THE MATTER OF

P P Bafna Ventures Private Limited

U/s 230 of the Companies Act, 2013

Order Delivered on 03.07.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Devanshi Sethi (PH)

For the Respondent:

ORDER

The Ld. Counsel for the Petitioner prays for short adjournment so as to enable him to place on record the Affidavit with respect to securing and safeguarding the unsecured creditors and also placing on record the pending litigation of both the entities. In view of the request made, adjourned to **24.07.2024**.

Sd/-
MADHU SINHA
Member (Technical)
//Avdhesh K Patel//

Sd/-
REETA KOHLI
Member (Judicial)